

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/233/ (IB)/2017
NAME OF THE PETITIONER(S) : L&T FINANCE LTD
NAME OF THE RESPONDENT(S) : CT RAMANATHAN INFRASTRUCTURE PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

D R. Umashankar	Counsel for Petitioner	
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ORDER

Counsel for the Petitioner present and prayed for time for making submission of final arguments. However, there is no representation on behalf of the Respondent. Counsel for the Petitioner undertakes to inform the next date of hearing to the Respondent. Put up on **24.10.2017 at 10.30 A.M.**

-sd/-
MEMBER (TECHNICAL)
ghk

-sd/-
MEMBER (JUDICIAL)